

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

CP-349/2001 in
MA-869/2001
OA-729/2000

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New Delhi this the 10th day of October, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

Sh. Parveen Kumar,
C/o Garrison Engineer(AF),
Subrato Park,
Palam,
Delhi Cantt. Petitioner

(through Sh. Vijay Kumar, Advocate)

versus

1. Sh. Yogendra Narain, IAS
Secretary,
Ministry of Defence,
Govt. of India,
New Delhi.
2. Lt. Gen. Hari Uniyal,
Engineer-in-Chief,
Army Headquarters,
Kashmir House,
DHQ PO,
New Delhi-11.
3. Maj. Gen. Madhav Arren,
Chief Engineer,
HQ Western Command,
Chandimandir,
Haryana-134107. Respondents

(through Ms. Meenu Mainee, Advocate)

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, VC(A)

Sh. Vijay Kumar states that petitioner's
grievances have been redressed and the CP is not pressed.
Accordingly, CP-349/2001 is dropped. Notices discharged.

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MA-869/2001 seeking extension of time to implement the Tribunal's order is also dismissed as having become infructuous.

A. Vedavalli
(Dr. A. Vedavalli)
M(3)

S.R. Adige
(S.R. Adige)
VC(A)

/vv/